

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

113. I.A. 185/2023

I.A. 152/2023

I.A. 146/2023

I.A. 135/2023

I.A. 103/2023

I.A. 102/2023

I.A. 101/2023

I.A. 154/2023

In

C.P. 285/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.06.2024**

NAME OF THE PARTIES: Union of India

V/s.

High Performance Products Industries Private Limited.

Appearance

For Petitioner : Adv. Chaitanya A. Chavan i/b Gaurav Jaiswal,
Company Prosecutor for UOI

For Respondent : Adv. Siddharth Garg and Adv. Himanshu Chaubey
for R-1, 2, 3, 6, 7, 8, 9 and 10, Adv. Hemant Sethi
a/w. Adv. Dewanshi Sethi

SECTION 241(2) OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 185/2023

This application has been filed by the Original Petitioner i.e. Union of India
seeking following reliefs;

- a. *This Hon'ble Tribunal be pleased to set aside the Orders dated 14.06.2023 and 03.08.2023.*
- b. *This Hon'ble Tribunal be pleased to conde (a) the delay of 49 days accrued in filing the replies in Company Application Nos. 101 of 2023, 102 of 2023 and 103 of 2023, (b) delay of 39 days accrued in filing the reply in Company Application No. 135 of 2023 and (c) delay of 22 days accrued in filing the reply in Company Application No. 146 of 2023.*
- c. *This Hon'ble Court be pleased to pass necessary Order to protect the interest of the Applicant.*

Having heard Ld. counsel for the applicant and having gone through the application, we are inclined to allow the above application. Accordingly, I.A. is **allowed** and stands **disposed of** by condoning the delay of 49 days in filing reply in Company Application Nos. 101 of 2023, 102 of 2023 and 103 of 2023, 39 days in Company Application No. 135 of 2023 and 22 days in in Company Application No. 146 of 2023.

List other pending applications on **06.08.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--- Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)